

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002471/2020	SAVLU UDDIN KHAN @ SABILUDDIN KHAN @ GENDRA SAMANTARAY VS STATE OF ODISHA	GENDRA SAMANTARAY VS	BHANJANAGAR /17 /2020 () //
2	BLAPL/0002472/2020	K.DHIREN KUMAR DORA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ASKA /21 /2020 () //
3	BLAPL/0002473/2020	KARTIKA BAG VS STATE OF ODISHA	MANAS CHAND VS	KORAPUT TOWN /143 /2018 () //
4	BLAPL/0002474/2020	MANONITA MALI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /16 /2020 () //
5	BLAPL/0002475/2020	BABU @ BHABANI SHANKAR SAHU VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA /417 /2016 () //
6	BLAPL/0002476/2020	DEBASISH SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
7	BLAPL/0002477/2020	FRANCIS TOPPO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BANARAPAL /166 /2010 () //
8	BLAPL/0002478/2020	PANDABA MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAMBALPUR TOWN /115 /2018 () //
9	BLAPL/0002479/2020	RAJU @ BINOD KUMAR DAS VS STATE OF ODISHA	CHHABI BEHERA VS	LAXMISAGAR P.S. /383 /2019 () //
10	BLAPL/0002480/2020	GHASIRAM NAIK @ CHARANI VS STATE OF ODISHA	S.P.DASH VS	KARANJIA /12 /2019 () //
11	BLAPL/0002481/2020	GOLU @ LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	MANAS CHAND VS	BOLANGIR SADAR /24 /2020 () //

ORISSA HIGH COURT

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12	BLAPL/0002482/2020	DUKHI MUDILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /1023 /2001 () //
13	BLAPL/0002483/2020	GANGI MADKAMI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /111 /2018 () //
14	BLAPL/0002484/2020	PRAMOD PRADHAN VS STATE OF ODISHA	S.P.DAS VS	JATNI P.S. /46 /2020 () //
15	BLAPL/0002485/2020	JAGANNATH DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MARKAT NAGAR /220 /2019 () //
16	BLAPL/0002486/2020	BABU @ RANJEET KUMAR PALATA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ASKA /21 /2020 () //
17	BLAPL/0002487/2020	G.DAMAYANTI VS STATE OF ODISHA	ASHOK DAS VS	MARINE PS AT ARJIPALLI /14 /2019 () //
18	BLAPL/0002488/2020	SANJAY LIMA VS STATE OF ODISHA	BISIKESAN PRADHAN VS	/ /0 () //
19	BLAPL/0002489/2020	BIJAY MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /87 /2019 () //
20	BLAPL/0002490/2020	DULI HEMBRAM VS STATE OF ODISHA	R.N.MISHRA VS	RASGOBINDPUR /139 /2019 () //
21	BLAPL/0002491/2020	SATYANARAYAN DHARUA @ NARAYAN @ GOPAL VS STATE OF ODISHA	GOPAL KUMAR PRADHAN VS	SASON /105 /2010 () //
22	BLAPL/0002492/2020	BHAGATRAM CHALAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /24 /2020 () //
23	BLAPL/0002493/2020	PRASANTA SANDH	SUNIL KUMAR PANDA	PATNAGARH /302 /2019

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002494/2020	DILIP DONGRI @ MANGALA @ DANGURU	DIPTI RANJAN BHOKTA	KORAPUT SADAR /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002495/2020	PAPU @ PRASANTA PRADHAN	SOURA CHANDRA MOHAPATRA	BIRIDI PS /110 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002496/2020	UMAKANTA DIGAL	JAGANNATH BHUYAN	PHULBANI SADAR /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002497/2020	JANMAJAY KUMAR	DEBENDRA NARAYAN PATTANAİK	KUNDRA /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002498/2020	ASUTOSH GEJA	PRONOY MOHANTY	BALLIGUDA /143 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002499/2020	UMASANKAR MAJHI	SATYANARAYAN MISHRA-4	JUNAGARH /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002500/2020	KHAGA @ SANTOSH SAHOO	SOURA CHANDRA MOHAPATRA	CHOUDWAR /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002501/2020	SOMANATH MALLICK	UDIT RANJAN JENA	INDUSTRIAL /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002502/2020	BISWAKALYAN PUSPALAK	BIJAYA KUMAR RAGADA	NAYAPALLI P.S. /26 /2014
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002503/2020	SK.JABIR @ RAJA	AMULYA RATNA PANDA	KHANTAPADA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002504/2020	KUSHAL MUNDA	SMRUTI RANJAN MOHAPATRA	K.BALANG /02 /2020
		VS	VS	()

ORISSA HIGH COURT

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35	BLAPL/0002505/2020	STATE OF ODISHA SANJEEB @ SANJIB KUMBHAR VS	B.B.ROUTRAY VS	// SOHELLA /167 /2019 ()
36	BLAPL/0002506/2020	STATE OF ODISHA GOLAKH BIHARI JENA VS	PRADIPTA BEURA VS	// KHUNTUNI /11 /2020 ()
37	BLAPL/0002507/2020	STATE OF ODISHA GAJENDRA MAHANTA VS	P.B.MOHAPATRA VS	// HARICHANDANPUR /44 /2019 ()
38	BLAPL/0002508/2020	STATE OF ODISHA RABINDRA MALLICK VS	BIJAY SWAIN VS	// CHANDANPUR /169 /2018 ()
39	BLAPL/0002509/2020	STATE OF ODISHA MEGHA DAS VS	JITENDRA SAMANTARAY VS	// ASKA /369 /2019 ()
40	BLAPL/0002510/2020	STATE OF ODISHA PARSURAM CHAHATARAY @ PURUSHATAMA VS	MANOJ KUMAR AGRAWALLA VS	// JANKIA P.S. /59 /2017 ()
41	BLAPL/0002511/2020	STATE OF ODISHA TUNA NAYAK VS	SIDHANT KUMAR JENA VS	// GOSANINUAGAM /85 /2016 ()
42	CMAPL/0000189/2020	STATE OF ODISHA SUBASH CH.GARNAIK VS	ADV. VS	// () //
43	CMP/0000309/2020	SYNDICATE BANK KAMINI SAHOO VS	MAMATA MISHRA VS	// () //
44	CMP/0000310/2020	MAHAMMAD SABIK IKIBAL RAHUL BALIARSINGH VS	S.K.BHANJADEO VS	// // CIVIL JUDGE (SD),KHURDA(Khordha *)
45	CMP/0000311/2020	LAXMIDHAR MAHI SATYAJEET MOHAPATRA VS	RAMANI RANJAN MOHANTY VS	// CS/0000378/2019 () //
		BISWANATH MOHAPATRA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

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46	CMP/0000312/2020	ALEKHA CHANDRA SWAIN VS BAIDHAR SWAIN	BABAJI CHARAN JENA VS	// 0 //
47	CMP/0000313/2020	ASHOK KUMAR GIRI VS BIKRAM KESHARI GIRI	P.C.ACHARYA VS	// 0 //
48	CMP/0000314/2020	S.ANAND @SANDA ANAND VS PRAMILA SETHI	G.N.MISHRA VS	// 0 //
49	CMP/0000315/2020	BASANTA MAJHI @ HEMBRAM VS TULASI MARNDI	S.K.DEY VS	// 0 //
50	CMP/0000316/2020	BIJAYALAXMI SAMAL VS PRADEEP KUMAR MOHARANA	SARATHI JYOTI MOHANTY VS	// 0 //
51	CMP/0000317/2020	SANTOSH KUMAR PARIDA VS NARAYAN CHANDRA DASH	ANUPAM DASH VS	// 0 //
52	CMP/0000318/2020	CHAMPA SENAPATI VS PADMABATI SENAPATI @ PADI SENAPATI	DEBASHIS SWAIN VS	// 0 //
53	CONTC/0001151/2020	PRAKASH CHANDRA SAHOO VS SUDARSAN SETHY	ARIJEET MISHRA VS	// 0 //
54	CONTC/0001152/2020	DASARATHI @ DASHARATHI PRADHAN VS SUDARSAN SETHY	ARIJEET MISHRA VS	// 0 //
55	CONTC/0001153/2020	NABAKISHORE JENA VS STATE OF ODISHA	ADV VS	// 0 //
56	CONTC/0001154/2020	ARNAPURNA SETHI VS GYANARANJAN DAS	ADV VS	// 0 //
57	CONTC/0001155/2020	DAMAYANTI NAYAK	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

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		VS	VS	0
		GYANARANJAN DAS		//
58	CONTC/0001156/2020	BAIDEHI NAYAK	ADV	//
		VS	VS	0
		GYANARANJAN DAS		//
59	CONTC/0001157/2020	SAILENDRA MUKHI	ADV	//
		VS	VS	0
		S.CHOPRA		//
60	CONTC/0001158/2020	PRABHAT RANJAN MALLICK	AMIT PRASAD BOSE	//
		VS	VS	0
		AARUN KUMAR SWAIN		//
61	CONTC/0001159/2020	SAUDAMINI MISHRA	ADV	//
		VS	VS	0
		ANU GARG		//
62	CONTC/0001160/2020	NIRUPAMA DAS ADHIKARI	S.K.DASH	//
		VS	VS	0
		RANJANA CHOPRA		//
63	CONTC/0001161/2020	BILASH CHANDRA PRADHAN	ADV	//
		VS	VS	0
		ASHOK KUMAR MINA		//
64	CONTC/0001162/2020	BIMAL KUMAR ROUSTRAY	ADV	//
		VS	VS	0
		ASHOK KUMAR MINA		//
65	CONTC/0001163/2020	PRATAP KU.SENAPATI	S.R.PATI	//
		VS	VS	0
		JAGANNATH PALEI		//
66	CONTC/0001164/2020	BRUNDABAN PRADHAN	ADV	//
		VS	VS	0
		SANJIB CHOPRA		//
67	CONTC/0001165/2020	DAMBARUDHAR NAYAK	ADV	//
		VS	VS	0
		SUBRAT KUMAR BEHERA		//
68	CONTC/0001166/2020	PRAJNA PARAMITA PANDA	U.C.MISHRA	//
		VS	VS	0

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		CHITHRA ARUMUGAM		//
69	CONTC/0001167/2020	AKHAYA KUMAR MOHANTY	U.C.MISHRA	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
70	CONTC/0001168/2020	ANITA BEHERA	U.C.MISHRA	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
71	CONTC/0001169/2020	BINAPANI PADHY	U.C.MISHRA	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
72	CONTC/0001170/2020	SARAT KUMAR SAHOO	ADV	//
		VS	VS	0
		BULBUL BEHERA		//
73	CONTC/0001171/2020	M/S SINKI CONSTRUCTION	ADV	//
		VS	VS	0
		PROJECT M ANAGER,ORISSA POWER TRANSMISSION		//
74	CONTC/0001172/2020	PRAVAKAR TRIPATHY	SANJEEV UDGATA	//
		VS	VS	0
		VISHAL KUMAR DEV		//
75	CONTC/0001173/2020	BISWAJIT MOHAPATRA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
76	CONTC/0001174/2020	ADIKANDA BHATTA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
77	CONTC/0001175/2020	DEEPAK KUMAR DAS	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
78	CONTC/0001176/2020	CHITTARANJAN MOHAPATRA	ADV	//
		VS	VS	0
		G.MATHIVATHANON		//
79	CONTC/0001177/2020	SAUMENDRA KUMAR	ADV	//
		VS	VS	0
		G.MATHIVATHANON		//

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FILING REPORT AS ON :17/03/2020

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80	CONTC/0001178/2020	BIJAYA NANDA BEHERA VS ATUL KUMAR JAIN	BIBHUTIN BHUSAN MISHRA VS	// ()
81	CONTC/0001179/2020	KRUSHNACHANDRA PANIGRAHI VS SAJAYA KUMAR SINGH	ADV VS	// ()
82	CONTC/0001180/2020	NITYANANDA PANIGRAHI VS STATE OF ODISHA	ADV VS	// ()
83	CONTC/0001181/2020	ALABI SWALSINGH VS CHHITRA ARUMUGAM	ADV VS	// ()
84	CRLA/0000234/2020	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SARBESWAR BEHERA VS	GURUDIJHATIA /18 /2018 ()
85	CRLA/0000235/2020	DOLACHAND PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LEPHRIPADA /105 /2013 ()
86	CRLA/0000236/2020	BUBA @ SESHADDEB SWAIN VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	BADACHANA /50 /2014 ()
87	CRLLP/0000011/2020	STATE OF ODISHA VS SANJAY BEHERA @ KANGALA @ KANGA	ADDL.STANDING COUNSEL VS	ATHGARH /51 /2017 ()
88	CRLMA/0000080/2020	NIRMALA SUTAR VS STATE OF ODISHA	ADV VS	//0 ()
89	CRLMC/0000905/2020	DURGESINI BHOI@SAHU VS SOUMITRI SAHU	JAGABANDHU SAHU VS	//0 ()
90	CRLMC/0000906/2020	SANKARSAN SAHOO VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /60 /2020 ()
91	CRLMC/0000907/2020	RAGHUNATH ROUT	SUBRAT KUMAR NAYAK	AGARAPADA /12 /2002

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak *) ST/000028/2005
92	CRLMC/0000908/2020	MANOJ KUMAR VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	/ /0 ()
93	CRLMC/0000909/2020	MANOJ KUMAR VS STATE OF ODISHA	SANJAY KUMAR MISHRA VS	// / /0 ()
94	CRLMC/0000910/2020	MANOJ KUMAR VS STATE OF ODISHA	SANJAY KUMAR MISHRA VS	// / /0 ()
95	CRLMC/0000911/2020	SUNIL KANTA PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// AUL /98 /2018 ()
96	CRLMC/0000912/2020	MARIYAMA DIGAL VS STATE OF ODISHA	NIRANJAN BEHERA VS	// / /0 ()
97	CRLMP/0000430/2020	AKULI CHARAN DAS VS THE TAHASILDAR, SUKINDA	D.P.MOHANTY VS	// / /0 ()
98	CRLMP/0000431/2020	BIKASH RANJAN SATHAPATHY VS S.D.J.M., BARGARH	A.K.DASH VS	// / /0 ()
99	CRLMP/0000432/2020	SUJATA BHOI VS S.P, CUTTACK	MANOJ KUMAR MOHANTY - 2 VS	// / /0 ()
100	CRLMP/0000433/2020	RAMAMANI PARIDA VS SAGAR PARIDA	LINGARAJ SARANGI VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000125/2013
101	CRLMP/0000434/2020	HEMANTA KUMAR JENA VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// / /0 ()
102	CRLMP/0000435/2020	CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()

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103	CRLMP/0000436/2020	THE STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
104	CRLMP/0000437/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
105	CRLMP/0000438/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
106	CRLMP/0000439/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
107	CRLMP/0000440/2020	STATE OF ODISHA KRUSHNA CHANDRA LENKA VS	S.K.MOHANTY VS	// / /0 ()
108	CRLMP/0000441/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
109	CRLMP/0000442/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
110	CRLMP/0000443/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
111	CRLMP/0000444/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0000445/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
113	CRLREV/0000219/2020	STATE OF ORISSA GAYATRI TARAI VS AKSHAYA TARAI	PANCHANAN PANIGRAHI VS	// / /0 J.M.F.C.,KUJANG(Jagatsinghapur *) EC/0000012/2017

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114	CRLREV/0000220/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS DISTRICT AND SESSIONS JUDGE, KENDRAPARA	TADV VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *) CRA/0000032/2006
115	CRLREV/0000221/2020	LINGARAJ BIRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 ()
116	CRLREV/0000222/2020	BIKRAM BISOYI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// BERHAMPUR SADAR /254 /2019 ()
117	CRLREV/0000223/2020	LAXMIKANTA MISHRA VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	//0 ()
118	CRLREV/0000224/2020	BISWANATH SATPATHY VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	// VIGILANCE PS (BERHAMPUR) /28 /2010 ()
119	FAO/0000419/2020	SRIKANTA BEHERA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// ()
120	FAO/0000420/2020	JINU BEHERA VS UNION OF INDIA	DHANANJAYA MUND VS	// ()
121	FAO/0000421/2020	CHANDRABATI KANHAR VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// ()
122	FAO/0000422/2020	A. SATYAMU VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// ()
123	FAO/0000423/2020	AKSHAY NAYAK VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// ()
124	FAO/0000424/2020	SMT. PANI VS UNION OF INDIA	DHANANJAYA MUND VS	// ()
125	FAO/0000425/2020	SUPRAVA SATPATHY	DHANANJAYA MUND	//

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		VS	VS	0
		UNION OF INDIA		//
126	FAO/0000426/2020	KUNI BEHERA	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
127	FAO/0000427/2020	SUMI HASDA	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
128	ITA/0000015/2020	PRINCIPAL COMMISSIONER OF INCOME TAX SIDHARTH SANKAR MOHAPATRA,SR.S.c.(I.T.)		//
		VS	VS	0
		STATE POLLUTION CONTROL BOARD		//
129	MACA/0000241/2020	AJAYA SWAIN	BABAJI CHARAN JENA	//
		VS	VS	0
		AUTHORIZE SIGNATORIES, M/S. BAJAJ ALLIANZ G.I.CO. LTD.		//
130	RPFAM/0000088/2020	RABINDRA NATH DAS	PRABIR KUMAR RAY	//
		VS	VS	0
		PRATIMA DAS		//
131	RSA/0000107/2020	LAXMI DEBI @ SAHOO	R.N.DAS MOHAPATRA	//
		VS	VS	0
		PRAFULLA NAYAK		//
132	RSA/0000108/2020	SUKADEV DAS	D.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	RVWPET/0000201/2020	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION LTD. (IPICOL)		//
		VS	VS	0
		STATE OF ODISHA		//
134	RVWPET/0000202/2020	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION LTD. (IPICOL)		//
		VS	VS	0
		STATE OF ODISHA		//
135	RVWPET/0000203/2020	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION LTD. (IPICOL)		//
		VS	VS	0
		STATE OF ODISHA		//
136	SAO/0000005/2020	HABIBUR@ HAFIZUR RAHEMAN KHAN	B.H.MOHANTY	//
		VS	VS	A.D.J.,JAJPUR(Jajapur *)

ORISSA HIGH COURT

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137	TRP(C)/0000092/2020	MAGFUR @ MAGFUL ALLI KUNI DAS@SATPATHY VS DEEPAK SATPATHY	SANJAY KU.PATTANAİK VS	TA/0000023/1997 // ()
138	TRP(C)/0000093/2020	SUBHADRA PRADHAN VS SHANTILATA PRADHAN	CHITTARANJAN PATTNAİK VS	// ()
139	TRP(C)/0000094/2020	MANOJ KUMAR PATI VS GANGOTRI MISHRA	S.K.NAYAK 2 VS	// ()
140	TRP(C)/0000095/2020	PUSHPASHREE SANDIL VS ARUN KUMAR GHOSH	BIBHU PRASAD DAS VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh)
141	WA/0000201/2020	LAMBODAR PRADHAN VS STATE OF ODISHA	SUDHEER KUMAR SAHOO VS	CP/0000167/2018 // ()
142	WP(C)/0009988/2020	NIRANJAN MOHAPATRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// ()
143	WP(C)/0009989/2020	BALABHADRA MALI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()
144	WP(C)/0009990/2020	SARAT KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()
145	WP(C)/0009991/2020	SAILABALA CHHUALSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// ()
146	WP(C)/0009992/2020	BIJAY KUMAR SENAPATI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()
147	WP(C)/0009993/2020	DUGURU NANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0009994/2020	SIBA NARAYAN MISHRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
149	WP(C)/0009995/2020	MAKARU DHARUA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
150	WP(C)/0009996/2020	ASHOK KUMAR PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
151	WP(C)/0009997/2020	RANJITA PANI VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
152	WP(C)/0009998/2020	BHABANI SANKAR JENA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
153	WP(C)/0009999/2020	UNION OF INDIA VS PRAHALLAD NAYAK	BIMBISAR DASH VS	// 0 //
154	WP(C)/0010000/2020	AMIYA RANJAN BEHERA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
155	WP(C)/0010001/2020	BICHITRA KUMAR MOHAPATRA VS GOVERNMEWNT IN HANDLOOM TEXTILES AND HANDICRAFTS DEPT	BISWABIHARI MOHANTY VS	// 0 //
156	WP(C)/0010002/2020	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
157	WP(C)/0010003/2020	SIBA PRASAD DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
158	WP(C)/0010004/2020	MARDARAJ SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
159	WP(C)/0010005/2020	SUDHIR RANJAN SWAIN	MANAS PATI	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0010006/2020	BHAGIRATHI SWAIN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0010007/2020	ASHOK KUMAR RATH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0010008/2020	KAMESWAR GHOSH	MANAS PATI	//
		VS	VS	0
		SECRETARY TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT		//
163	WP(C)/0010009/2020	KAMESWAR GHOSH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0010010/2020	BATAKRISHNA MOHANTY	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0010011/2020	GOBARDHAN BARIK	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
166	WP(C)/0010012/2020	M/S.SREE METALIKS LTD.	SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES CT AND GST		//
167	WP(C)/0010013/2020	MANORANJAN PANDA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0010014/2020	SAMBHUNATH MOHANTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010015/2020	PRASANTA MALLIA	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0010016/2020	TUSAR RANJAN MOHANTY	S.N.PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		BHUBANESWAR MUNICIPAL CORPORATION		//
171	WP(C)/0010017/2020	SURESH CHANDRA SATAPATHY	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
172	WP(C)/0010018/2020	ABHIMANYU ANDIA	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
173	WP(C)/0010019/2020	ANNAPURNA PRADHAN	DAYANANDA MOHAPATRA	//
		VS	VS	0
		DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL		//
174	WP(C)/0010020/2020	SANDEEP MISHRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		UPENDRA SINGH, IAS		//
175	WP(C)/0010021/2020	CORPORATION BANK	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
176	WP(C)/0010022/2020	KSHETRABASI ALUK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
177	WP(C)/0010023/2020	CORPORATION BANK	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
178	WP(C)/0010024/2020	KAILASH CHANDRA BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
179	WP(C)/0010025/2020	CORPORATION BANK	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
180	WP(C)/0010026/2020	JYOTI SHANKAR PRADHAN	B.SINGH	//
		VS	VS	0
		REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
181	WP(C)/0010027/2020	PURNA CHANDRA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0010028/2020	ANNAPURNA PATRI VS STATE OF ODISHA	S.DAS VS	// 0 //
183	WP(C)/0010029/2020	ABHAYA CHARAN SAHOO VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
184	WP(C)/0010030/2020	DR.SUPRIYA DASH VS GOVERNMENT OF ORISSA	DINESH KUMAR PANDA VS	// 0 //
185	WP(C)/0010031/2020	AJAYA KUMAR PRADHAN VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
186	WP(C)/0010032/2020	MAMATA NAYAK VS THE GENERAL MANAGER	SOMANATH MISHRA VS	// 0 //
187	WP(C)/0010033/2020	FAKIR CHANDRA DAS VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
188	WP(C)/0010034/2020	BIJAYA KUMAR DAS VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
189	WP(C)/0010035/2020	PRIYANKA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
190	WP(C)/0010036/2020	SUSIL KUMAR MOHAPATRA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
191	WP(C)/0010037/2020	PRIYABRATA MOHANTY VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
192	WP(C)/0010038/2020	JAYAKRUSHNA SWAIN VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
193	WP(C)/0010039/2020	NARENDRA KUMAR LENKA	PRADEEPTA KUMAR SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0010040/2020	BAIKUNTHA BIHARI PRADHAN	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0010041/2020	RAJANI JENA	ANIRUDHA DAS	//
		VS	VS	0
		EXECUTIVE ENGINEER		//
196	WP(C)/0010042/2020	PABITRA MOHAN JENA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0010043/2020	SISIRA KUMAR MISHRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0010044/2020	M/S. MAHAVIR HARDWARE STORE	BRUNDABAN ROUT	//
		VS	VS	0
		CANARA BANK		//
199	WP(C)/0010045/2020	NRUSINGH CHARAN NAYAK	ANIMA KUMARI DEI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0010046/2020	DHARMENDRA KUMAR DASH	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0010047/2020	MAHENDRA NATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0010048/2020	SK.JAFRULLA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
203	WP(C)/0010049/2020	BANSIDHAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0010050/2020	BASANTDEVI CHARITABLE TRUST	BIBHU PRASAD DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0010051/2020	STATE BANK OF INDIA PURUSOTTAM JENA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// // 0 //
206	WP(C)/0010052/2020	MOJHIBUR REHMON VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
207	WP(C)/0010053/2020	DEBENDRA BARAL VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
208	WP(C)/0010054/2020	SUSANT KUMAR ROUT VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
209	WP(C)/0010055/2020	BIJAYA KUMAR DASH VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
210	WP(C)/0010056/2020	ANAM CHARAN MALLICK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
211	WP(C)/0010057/2020	MIRZA KUDUS BEG VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
212	WP(C)/0010058/2020	SUDESH THAKUR VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
213	WP(C)/0010059/2020	RAMACHANDRA RAY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
214	WP(C)/0010060/2020	GOLEKHA CHANDRA PRADHAN VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
215	WP(C)/0010061/2020	HAREKRUSHNA DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0010062/2020	PRADEEP KUMAR CHOUDHURY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
217	WP(C)/0010063/2020	BASANTI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
218	WP(C)/0010064/2020	SANTILATA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
219	WP(C)/0010065/2020	RAMA CHANDRA SARANGI VS DIRECTOR ELEMENTARY EDUCATION	PRASANTA KUMAR DAS VS	// 0 //
220	WP(C)/0010066/2020	BIMALESWAR TRIPATHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
221	WP(C)/0010067/2020	SUMANTA GOCHHAYAT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
222	WP(C)/0010068/2020	MANOJ KUMAR MALIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
223	WP(C)/0010069/2020	HAREKRUSHNA MALLIK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
224	WP(C)/0010070/2020	PADMA CHARAN DAS VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
225	WP(C)/0010071/2020	MANAGER CLAIMS CHOLAMANDALAM VS AMARDEEP AGRAWALLA	G.P DUTTA VS	// 0 //
226	WP(C)/0010072/2020	NIRANJAN NAYAK VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
227	WP(C)/0010073/2020	THE SECRETARY GAUDIYA MISSION	D.P.MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		ADDITIONAL DISTRICT MAGISTRATE CUM DISTRICT REGISTRAR BALASORE		//
228	WP(C)/0010074/2020	MANGALI JANI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		SUKO JANI		//
229	WP(C)/0010075/2020	UDHAB CHARAN NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0010076/2020	KANTARU SAHOO	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0010077/2020	BHASKAR SAHU	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0010078/2020	MIR GULAM RASUL	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0010079/2020	M/S.ASHIRWAD STEEL FABRICATORS	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES		//
234	WP(C)/0010080/2020	PREMANANDA LUHA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0010081/2020	MOHAMMAD ARIF	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0010082/2020	LAXMAN PATRA	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR MAYURBHANJ		//
237	WP(C)/0010083/2020	RABINDRA KUMAR MUND	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0010084/2020	BIDYADHAR MAHARANA	HARA PRASAD RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0010085/2020	STATE OF ODISHA BABAJI CHARAN MUKHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0010086/2020	STATE OF ODISHA PRADEEP KUMAR SAHU VS	B.MOHAPATRA VS	// // 0
241	WP(C)/0010087/2020	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
242	WP(C)/0010088/2020	UNION OF INDIA UDHAB CHARAN BARIK VS	SITANSU MOHAN SINGH VS	// // 0
243	WP(C)/0010089/2020	UNION OF INDIA ASHOK KUMAR DAS VS	SITANSU MOHAN SINGH VS	// // 0
244	WP(C)/0010090/2020	UNION OF INDIA SHIVSANKAR MOHANTY VS	VS	// // 0
245	WP(C)/0010091/2020	THE STATE OF ODISHA SUBASH CHANDRA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
246	WP(C)/0010092/2020	UNION OF INDIA PRITAM MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
247	WP(C)/0010093/2020	UNION OF INDIA CHANDRA SEKHAR DASH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
248	WP(C)/0010094/2020	LIFE INSURANCE CORPORATION OF INDIA KAMAL RANJAN DAS VS	SITANSU MOHAN SINGH VS	// // 0
249	WP(C)/0010095/2020	UNION OF INDIA ABDUL REHEMAN VS	SITANSU MOHAN SINGH VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0010096/2020	JAGANNATH SAHU VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
251	WP(C)/0010097/2020	JOGESWAR SINGH VS LIFE INSURANCE CORPORATION OF INDIA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
252	WP(C)/0010098/2020	HARIHARA MUNDA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0010099/2020	AGYAN KUMAR BARDHAN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
254	WP(C)/0010100/2020	SUNAKAR ROUT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
255	WP(C)/0010101/2020	NABIN KUMAR SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
256	WP(C)/0010102/2020	TALLAT PARWEEN VS STATE TRANSPORT AUTHORITY,CTC	ABHIMANYU PARIDA VS	// 0 //
257	WP(C)/0010103/2020	SUNDAR SOREN @ MAJHI VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
258	WP(C)/0010104/2020	KISHORE CHANDRA SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
259	WP(C)/0010105/2020	SAMBIT PARAMANIK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
260	WP(C)/0010106/2020	AKSHAYA KUMAR RAYSINGH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
261	WP(C)/0010107/2020	HARI MAJHI	TRILOCHAN NANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0010108/2020	PRASANTA KUMAR DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0010109/2020	GULAM MOHAMMAD NIZAMUDDIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0010110/2020	GOURANGA PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0010111/2020	MALATI PANDA	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0010112/2020	PRATAP KUMAR MALLIK	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0010113/2020	RAM PRASAD PATNAIK	SOHAN MISHRA	//
		VS	VS	0
		ROURKELA DEVELOPMENT AUTHORITY		//
268	WP(C)/0010114/2020	CHITTA RANJAN MOHANTY	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0010115/2020	SOUMYA RANJAN SAMAL	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0010116/2020	RABINDRA KUMAR DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0010117/2020	M/S.HITECH EDIFICE PVT.LTD	SUBHANKAR ROUT	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//
272	WP(C)/0010118/2020	SIBASAMBHU BARIK	SATYABRATA PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0010119/2020	STATE OF ODISHA TRIPATI PANIGRAHI VS	PRAVAKAR BEHERA VS	// // 0
274	WP(C)/0010120/2020	R.T.O CUM SECRETARY REGIONAL TRANSPORT AUTHORITY SUBASH RANA VS	DHULIRAM PATNAIK VS	// // 0
275	WP(C)/0010121/2020	STATE OF ODISHA SUHANI PURTY VS	MITHUN DAS VS	// // 0
276	WP(C)/0010122/2020	SUPERINTENDENT OF POLICE, SAMBALPUR BHAGABAN DASH VS	DHULIRAM PATNAIK VS	// // 0
277	WP(C)/0010123/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
278	WP(C)/0010124/2020	ANIL KUMAR PARIDA SHAKTI PRASAD MALLICK VS	PRASANTA KUMAR JENA VS	// // 0
279	WP(C)/0010125/2020	STATE OF ODISHA NAKULA CH.ROUT VS	GYANESWAR SATPATHY VS	// // 0
280	WP(C)/0010126/2020	STATE OF ODISHA M/S.SREE METALIKS LTD. VS	SIDHARTHA RAY VS	// // 0
281	WP(C)/0010127/2020	COMMISSIONER OF COMMERCIAL TAXES RAJAT KUMAR PALAI VS	PRAFULLA KUMAR RATH VS	// // 0
282	WP(C)/0010128/2020	STATE OF ODSIHA HIRANMAYA BISWAL VS	SASWAT DAS VS	// // 0
283	WP(C)/0010129/2020	STATE OF ODISHA STATE OF ODISHA VS	SR.STANDING COUNSEL (S AND ME) VS	// // 0
		BIJAYA KUMAR MOHAPATRA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0010130/2020	JASODA JENA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
285	WP(C)/0010131/2020	SUMITA PATI VS STATE OF ORISSA	P.C.ACHARYA VS	// 0 //
286	WP(C)/0010132/2020	PRABHAKAR PADHY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
287	WP(C)/0010133/2020	DR.SURACHITA PATTNAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
288	WP(C)/0010134/2020	ASHOK KUMAR KALO VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
289	WP(C)/0010135/2020	NILAMBAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
290	WP(C)/0010136/2020	SARITA RANA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
291	WP(C)/0010137/2020	GOURANGA CHARAN PARIDA VS TAHASILDAR DAMAPADA	P.K.KAR VS	// 0 //
292	WP(C)/0010138/2020	SUNIL KUMAR NAG VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
293	WP(C)/0010139/2020	AMIT KUMAR PATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
294	WP(C)/0010140/2020	GOURANGA CHARAN PRADHAN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
295	WP(C)/0010141/2020	KAMAL LOCHAN MOHANTY	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA		//
296	WP(C)/0010142/2020	KAMAL LOCHAN MOHANTY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA		//
297	WP(C)/0010143/2020	DILLIP KUMAR MOHAPATRA	ALOK KU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0010144/2020	CHANDRAMOHAN MARANDI	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR MAYURBHANJ		//
299	WP(C)/0010145/2020	SUKANTA KUMAR BISWAL	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0010146/2020	AJAYA KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0010147/2020	RAJIB KUMAR CHAPRA	NIRANJAN LENKA	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
302	WP(C)/0010148/2020	RUMA PODDER	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0010149/2020	JAYA CHANDRA PATRI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0010150/2020	KAILASH CHANDRA PAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0010151/2020	RASHMI RANJAN BARAL	SASIBHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010152/2020	HADIBANDHU DASH	SITANSU MOHAN SINGH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0010153/2020	UNION OF INDIA BISWA RANJAN SAMANTARA VS	SITANSU MOHAN SINGH VS	// // 0
308	WP(C)/0010154/2020	UNION OF INDIA SK JAFRULLA VS	SITANSU MOHAN SINGH VS	// // 0
309	WP(C)/0010155/2020	UNION OF INDIA SUREN KUMAR SINHA VS	SITANSU MOHAN SINGH VS	// // 0
310	WP(C)/0010156/2020	UNION OF INDIA MUNESH DAS VS	SITANSU MOHAN SINGH VS	// // 0
311	WP(C)/0010157/2020	UNION OF INDIA MAMATA PATI VS	SASIBHUSAN JENA VS	// // 0
312	WP(C)/0010158/2020	STATE OF ODISHA JUDHISTHIR JENA VS	SUJATA JENA VS	// // 0
313	WP(C)/0010159/2020	STATE OF ODISHA D.MOHAN VS	SASIBHUSAN JENA VS	// // 0
314	WP(C)/0010160/2020	STATE OF ODISHA SAROJ KUMAR MAHANTA VS	SASIBHUSAN JENA VS	// // 0
315	WP(C)/0010161/2020	STATE OF ODISHA SHYAM SUNDAR SAHOO VS	SUJATA JENA VS	// // 0
316	WP(C)/0010162/2020	STATE OF ODISHA SANTOSH KUMAR MAHANTA VS	SASIBHUSAN JENA VS	// // 0
317	WP(C)/0010163/2020	STATE OF ODISHA ASWINI KUMAR RATH VS COLLECTOR, PURI	S.S.RAO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0010164/2020	BRAJA KISHORE BALIARSINGH VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
319	WP(C)/0010165/2020	ABRAHAM NAIK VS SUB-COLLECTOR, KHURDA	SHUBHENDU KUMAR PARIDA VS	// 0 //
320	WP(C)/0010166/2020	RANJIT SENAPATI VS STATE OF ODISHA	KSHIROD KU.ROUT VS	// 0 //
321	WP(C)/0010167/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
322	WP(C)/0010168/2020	RUPSA PUHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
323	WP(C)/0010169/2020	ANITA PATI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
324	WP(C)/0010170/2020	KABICHANDRA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
325	WP(C)/0010171/2020	NARENDRANATH MAHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	WP(C)/0010172/2020	SAMARENDRA DEHURY VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
327	WP(C)/0010173/2020	MANGALSAI CHALLAN VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	// 0 //
328	WP(C)/0010174/2020	DEBENDRA DASH VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
329	WP(C)/0010175/2020	JOGENDRA SUNDARA	K.C.RAJAGURU MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0010176/2020	COLLECTOR, KHORDHA RADHESHYAM SEN	H.N.MOHAPATRA	//
		VS	VS	0
331	WP(C)/0010177/2020	EXECUTIVE OFFICER, PURI MUNICIPALITY SUSANTA KUMAR SUNDDARAY	DEBADATTA MOHANTY	//
		VS	VS	0
332	WP(C)/0010178/2020	INDUSIND BANK LTD SOBHAGINI DORA	DIGAMBAR MISHRA	//
		VS	VS	0
333	WP(C)/0010179/2020	STATE OF ODISHA SUBHANKAR ACHARYA	HIMANSHU BHUSAN DASH	//
		VS	VS	0
334	WP(C)/0010180/2020	STATE OF ODISHA PRADEEP KUMAR PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
335	WP(C)/0010181/2020	STATE OF ODISHA SISHIR KUMAR DEHURY	NIRANJAN LENKA	//
		VS	VS	0
336	WP(C)/0010182/2020	STATE OF ODISHA SUKUMAR MAITY	CHITTARANJAN PATTNAIK	//
		VS	VS	0
337	WP(C)/0010183/2020	STATE OF ODISHA MANOJ KUMAR MAHANTA	S.D.ROUTRAY	//
		VS	VS	0
338	WP(C)/0010184/2020	STATE OF ODISHA AFTAB ALI KHAN	SASWAT KUMAR ACHARYA	//
		VS	VS	0
339	WP(C)/0010185/2020	STATE OF ODISHA M/S.SWAYAM ENTERPRISES	KISHORE KUMAR MISHRA	//
		VS	VS	0
340	WP(C)/0010186/2020	CHIEF MANAGER AND AUTHORISED OFFICER CHANDRA SEKHAR KUND	PRAFULLA KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0010187/2020	STATE OF ODISHA SARAT KU.BAITHARU VS	SASWAT KUMAR ACHARYA VS	// // 0
342	WP(C)/0010188/2020	STATE OF ODISHA PARESH KUMAR PATI VS	S.D.ROUTRAY VS	// // 0
343	WP(C)/0010189/2020	STATE OF ORISSA M/S. SWAYAM TRADING VS	KISHORE KUMAR MISHRA VS	// // 0
344	WP(C)/0010190/2020	CHIEF MANAGER AND AUTHORISED OFFICER DEEPANJALI NAYAK VS	IPSIT AUROBINDO ACHARYA VS	// // 0
345	WP(C)/0010191/2020	BANK OF INDIA M/S.SWOSTIK TRADING VS	KISHORE KUMAR MISHRA VS	// // 0
346	WP(C)/0010192/2020	CHIEF MANAGER AND AUTHORISED OFFICER DR.PRAMOD KUMAR DASH VS	S.D.ROUTRAY VS	// // 0
347	WP(C)/0010193/2020	STATE OF ORISSA SURYA NARAYAN SUBUDHI VS	SASWAT KUMAR ACHARYA VS	// // 0
348	WP(C)/0010194/2020	STATE OF ODISHA KISHORE SAHU VS	SIDHARTH SHANKAR PADHY VS	// // 0
349	WP(C)/0010195/2020	THE CHAIRMAN, UTKAL GRAMEEN BANK M/S.MAA ELECTRICALS VS	UMESH CH.BEHURA VS	// // 0
350	WP(C)/0010196/2020	STATE OF ODISHA DURBADAL DEHURY VS	ASHOK KUMAR MISHRA VS	// // 0
351	WP(C)/0010197/2020	STATE OF ODISHA SRIHARI MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0010198/2020	PRADIP KUMAR MISHRA VS THE STATE OF ODISHA	ASHOK KUMAR MISHRA VS	// 0 //
353	WP(C)/0010199/2020	RUPENDRA KU.JENA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
354	WP(C)/0010200/2020	DR.ANAM CHARAN RAUL VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
355	WP(C)/0010201/2020	M/S MANGALAM TIMBER PRODUCTS LTD. VS THE COMMISSIONER OF ODISHA GOODS AND SERVICE TAX	C.R.DAS VS	// 0 //
356	WP(C)/0010202/2020	AMITAV DHAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
357	WP(C)/0010203/2020	M/S MANGALAM TIMBER PRODUCTS LTD. VS THE COMMISSIONER OF ODISHA GOODS AND SERVICE TAX	C.R.DAS VS	// 0 //
358	WP(C)/0010204/2020	AKSHAYA KUMAR PATTANAIAK VS THE STATE OF ODISHA	B.S.RAYAGURU VS	// 0 //
359	WP(C)/0010205/2020	JIBARDHAN CHAWAN VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
360	WP(C)/0010206/2020	PRANAKRUSHNA PARIDA VS THE MEMBER, BOARD OF REVENUE	SATYA SMRUTI MOHANTY VS	// 0 //
361	WP(C)/0010207/2020	SUJATA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
362	WP(C)/0010208/2020	MADAN MOHAN BARIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
363	WP(C)/0010209/2020	M/S JINDAL STAINLESS LTD.	SUBASH CHANDRA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WPCRL/0000035/2020	PRADEEP KUMAR SAMANTARAY	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
365	ABLAPL/0003880/2020	RAJESH PADHIAL	KARTIK CHANDRA TRIPATHY	UDALA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0003881/2020	MAGUNI ROUT @ MAGUNI CHARAN ROUT	K.C.TRIPATHY	GURUDIJHATIA /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0003882/2020	LATA SENDHA @ LATA BEHERA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0003883/2020	TUTU @ TIRUPATI PANDA	PANCHANAN PANIGRAHI	MUNIGUDA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0003884/2020	ASHISH KUMAR PRADHAN @ ASHIS PRADHAN	B.K.NAYAK-3	ITAMATI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0003885/2020	UDHABA BEHERA	KALPATARU ROUT	BALICHANDRAPUR /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0003886/2020	SOUMYARANJAN DAS @ SAPUA DAS	ROHIT MAHATO	PATKURA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0003887/2020	SABITRI MALLICK	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0003888/2020	MANORANJAN SAHOO	KASHINATH PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0003889/2020	YOGESWAR DANDAPAT	BYOMAKESH TRIPATHY	BARIPADA TOWN /70 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0003890/2020	STATE OF ODISHA AMIT KUMAR DANDAPAT VS	BYOMAKESH TRIPATHY VS	// BARIPADA SADAR /125 /2020 ()
376	ABLAPL/0003891/2020	STATE OF ODISHA SUBRAJIT PANDA VS	ASIT KUMAR JENA VS	// SORO /47 /2020 ()
377	ABLAPL/0003892/2020	STATE OF ODISHA BRAHMA PUROHIT VS	BIRAJA PRASANNA DAS VS	// GUNUPUR /34 /2020 ()
378	ABLAPL/0003893/2020	STATE OF ODISHA SAMPATI JADAV VS	ASHWINI KUMAR DAS VS	// SAINTALA /232 /2019 ()
379	ABLAPL/0003894/2020	STATE OF ODISHA NIRANJAN SAHOO VS	KASHINATH PATTNAIK VS	// / /0 ()
380	ABLAPL/0003895/2020	STATE OF ODISHA AMAR KUMAR BAGH VS	MANORANJAN PADHY VS	// PADMAPUR /31 /2019 ()
381	ABLAPL/0003896/2020	STATE OF ODISHA BIJAYA KUMAR JENA VS	DEBASISH SAMAL VS	// DHUSURI /221 /2019 ()
382	ABLAPL/0003897/2020	STATE OF ODISHA SANTOSH SAHOO VS	DINESH RAY VS	// / /0 ()
383	ABLAPL/0003898/2020	STATE OF ODISHA APARTI PARIDA @ GUDDU PARIDA @ GEDU VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /45 /2020 ()
384	ABLAPL/0003899/2020	STATE OF ODISHA RATNAKAR SAHOO VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /36 /2020 ()
385	ABLAPL/0003900/2020	STATE OF ODISHA MANA MOHAN PADHI VS STATE	DEEPALI MAHAPATRA VS	// ASKA /89 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0003901/2020	NIRMAL KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KOREI /29 /2020 () //
387	ABLAPL/0003902/2020	ANANDA PANDEY VS STATE OF ODISHA	AJAY KUMAR PRADHAN VS	SECTOR-15 /114 /2018 () //
388	ABLAPL/0003903/2020	BULU PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /21 /2020 () //
389	ABLAPL/0003904/2020	RADHMA HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /13 /2017 () //
390	ABLAPL/0003905/2020	JAGANATH JANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /36 /2020 () //
391	ABLAPL/0003906/2020	GANAPATI PARIDA @ GANI PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /104 /2020 () //
392	ABLAPL/0003907/2020	SISIR KUMAR DAS VS STATE OF ODISHA	D.K.DAS VS	NIMAPADA /47 /2020 () //
393	ABLAPL/0003908/2020	KAILASH SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /120 /2019 () //
394	ABLAPL/0003909/2020	SAPAN @ TAPAN BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	DHAMA /51 /2020 () //
395	ABLAPL/0003910/2020	DEBABRATA BISWAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /45 /2020 () //
396	ABLAPL/0003911/2020	KISHORE CHANDRA MATTAGAJA SINGH @ SARKAL VS STATE OF ODISHA	SARKAL CHANDRA MISHRA VS	BOLAGARH P.S. /27 /2020 () //
397	ABLAPL/0003912/2020	PHULMATI BAG @ NAG	RAJIB LOCHAN PATTNAIK	BOIPARIGUDA /113 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
398	ABLAPL/0003913/2020	STATE OF ODISHA ANAJANA UKIL @ OKIL	RAJIB LOCHAN PATTNAIK	// UMERKOTE /72 /2020
		VS	VS	()
399	ABLAPL/0003914/2020	STATE OF ODISHA GOBINDA SAHU	BISWARANJAN DALAI	// BARGAON /160 /2019
		VS	VS	()
400	ABLAPL/0003915/2020	STATE OF ODISHA GANESWAR	BISWARANJAN DALAI	// MAHANGA /56 /2020
		VS	VS	()
401	ABLAPL/0003916/2020	STATE OF ODISHA YUNUS KHAN	BHARAT JALLI	// BANARAPAL /49 /2019
		VS	VS	()
402	ABLAPL/0003917/2020	STATE OF ODISHA K.MALESWAR RAO	JYOTIRMAYA SAHOO	// KODALA /63 /2020
		VS	VS	()
403	ABLAPL/0003918/2020	STATE OF ODISHA MANAS KUMAR PRADHAN	AUROVINDA MOHANTY	// / /0
		VS	VS	()
404	ABLAPL/0003919/2020	STATE OF ODISHA BABUNA @ SUSANTA SWAIN	BISWARANJAN DALAI	// CUTTACK SADAR /107 /2020
		VS	VS	()
405	ABLAPL/0003920/2020	STATE OF ODISHA RASHMI RANJAN SWAIN	G.N.MISHRA	// LINGARAJ P.S. /266 /2019
		VS	VS	()
406	ABLAPL/0003921/2020	STATE OF ODISHA PRADIPTA @ PRADIP SWAIN	JAJATI KISHORE MOHANTY	// BALIKUDA /51 /2020
		VS	VS	()
407	ABLAPL/0003922/2020	STATE OF ODISHA SATYANANDA ROUT	CHITTA RANJAN DASH	// AIRPORT /34 /2020
		VS	VS	()
408	ABLAPL/0003923/2020	STATE OF ODISHA JIBARDHAN PARABHOI @ JIBARDHAN BHOI	J.N.PANDA	// MUDANPUR RAMPUR /89 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0003924/2020	STATE OF ODISHA JUDHISTIRA NAIK @ JUDHISTIRA NAIK @ NABIR KUMAR DAS VS STATE OF ODISHA	VS VS	// ASKA /89 /2020 ()
410	ABLAPL/0003925/2020	STATE OF ODISHA PIYUS KUMAR ROUT @ BABLU VS STATE OF ODISHA	P.K.ROUT VS	// NISCHINTAKOILI /35 /2020 ()
411	ABLAPL/0003926/2020	STATE OF ODISHA DIPTYMAYEE PRADHAN VS STATE OF ODISHA	B.K.NAYAK VS	// / /0 ()
412	ABLAPL/0003927/2020	STATE OF ODISHA RANJAN BARIK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// CHANDABALI /44 /2020 ()
413	ABLAPL/0003928/2020	STATE OF ODISHA SAGAR @ ALOK NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	// DELANGA /25 /2020 ()
414	ABLAPL/0003929/2020	STATE OF ODISHA PRASANTA MALLICK VS STATE OF ODISHA	SATYABRATA PANDA VS	// / /0 ()
415	ABLAPL/0003930/2020	STATE OF ODISHA JYOTI PRAKASH SENAPATI @ MUNU SENAPATI VS STATE OF ODISHA	ADHARAMAN DAS NAYAK VS	// CUTTACK SADAR /147 /2020 ()
416	ABLAPL/0003931/2020	STATE OF ODISHA SANTANU KUMAR MEHER VS STATE OF ODISHA	DEBASIS SARANGI VS	// KANTAMAL /32 /2020 ()
417	ABLAPL/0003932/2020	STATE OF ODISHA SANJIB KUMAR SAHOO VS STATE OF ODISHA	MAMATA MOHANTY VS	// DHENKANAL TOWN /293 /2019 ()
418	ABLAPL/0003933/2020	STATE OF ODISHA SUDHANSU PATRA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// CHAULIAGANJA /93 /2020 ()
419	ABLAPL/0003934/2020	STATE OF ODISHA MANJULATA MOHAPATRA @ MANJULATA MOHAPATRA VS STATE OF ODISHA	MANJULATA PRADHAN VS	// SATYABADI /59 /2020 ()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0003935/2020	PRADESI KUMAR SWAIN VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// () //
421	ABLAPL/0003936/2020	SK.JAFIRUDDIN @ SK.JAFIRUDHIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BHADRAK RURAL /107 /2016 () //
422	ABLAPL/0003937/2020	KAMALA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BHADRAK RURAL /139 /2020 () //
423	ABLAPL/0003938/2020	HEMANTA BHOI VS STATE OF ODISHA	UDIT RANJAN JENA VS	SAHID NAGAR P.S. /100 /2020 () //
424	ABLAPL/0003939/2020	DEBENDRA PALAI VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	AUL /55 /2020 () //
425	ABLAPL/0003940/2020	BANABIHARI RAY VS STATE OF ODISHA	DEBASISH SAMAL VS	BINJHARPUR /325 /2019 () //
426	ABLAPL/0003941/2020	CHUGULIA @ SRIKANTA BEHERA VS STATE OF ODISHA	H.C.SAHOO VS	ATHGARH /194 /1998 () //
427	ABLAPL/0003942/2020	ARJUN SAHOO VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHANDARIPOKHARI /51 /2020 () //
428	ABLAPL/0003943/2020	BARUN SETH VS STATE OF ODISHA	B.B.ROUTRAY VS	ATTABIRA /23 /2020 () //
429	ABLAPL/0003944/2020	PUSPALATA PANDA VS STATE OF ODISHA	UDIT REANJAN JENA VS	BALASORE TOWN /248 /2013 () //
430	ABLAPL/0003945/2020	GITA DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI SADAR /79 /2019 () //
431	ABLAPL/0003946/2020	AKASH ROUT	GHANASHYAM MUDULI	INOCITY PS /33 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0003947/2020	CHIRANJIV SONI	JULU KHANSAMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0003948/2020	SUDHIR KUMAR BHALU	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0003949/2020	SARIRUN NISHA	MD.RIAZ	LALBAG /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0003950/2020	CHHAYA KANTA NANDA	P.R.MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0003951/2020	PRADIP @ PRADEEP BEURA	PRADIPTA BEURA	ATHGARH /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0003952/2020	GANESWAR SAHU	BISWARANJAN DALAI	MAHANGA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0003953/2020	JAGDEV SINGH	GYANENDRA CHANDRA SWAIN	MAHILA P.S. BUXIBAZAR /128 /2019
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0003954/2020	ALOK @ ALOK KUMAR BARIK	B.R.SWAIN	BHADRAK RURAL /399 /2018
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0003955/2020	MANOJ KUMAR PANDEY	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003956/2020	PAGLI @ UTTAM KUMAR DEY	PRAVASH CHANDRA JENA	KAMARDA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003957/2020	SK.MEHMUD	ABHAYA KU PARIDA	RAIRANGPUR (RURAL) /7 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0003958/2020	STATE OF ODISHA CHANDRA BIJAY JHA VS	BISWAJIT NAYAK VS	// / /0 ()
444	ABLAPL/0003959/2020	STATE OF ODISHA RAGHUNATH JANI VS	PRASANTA KUMAR SAHOO VS	// BOIPARIGUDA /36 /2020 ()
445	ABLAPL/0003960/2020	STATE OF ODISHA REKHA BEHERA @ REKHA NAYAK VS	JAYANTA KU MAJHI VS	// BALASORE TOWN /47 /2020 ()
446	ABLAPL/0003961/2020	STATE OF ODISHA RASAMOCHAN DASH @ RAHASA MOHAN DASSMRUTI RANJAN MOHAPATRA VS	VS	// JAJPUR TOWN /107 /2020 ()
447	ABLAPL/0003962/2020	STATE OF ODISHA HAREKRUSHNA SAHU VS	J.K.KHUNTIA VS	// KHANTAPADA /153 /2019 ()
448	ABLAPL/0003963/2020	STATE OF ODISHA MAHATMA NAYAK @ SIMPLE VS	SURYA NARAYAN MISHRA VS	// NIALI /185 /2018 ()
449	ABLAPL/0003964/2020	STATE OF ODISHA CHANDRA BIJAYA JHA VS	BISWAJIT NAYAK VS	// / /0 ()
450	ABLAPL/0003965/2020	STATE OF ODISHA N.SUMATI PRADHAN VS	SRIKANTA PANDA VS	// KABISURYANAGAR (KODALA) /315 /2019 ()
451	ABLAPL/0003966/2020	STATE OF ODISHA PRATAP SAHOO VS	SUNIL KUMAR PANDA VS	// MOTANGA /56 /2020 ()
452	ABLAPL/0003967/2020	STATE OF ODISHA MAYADHAR ROUT VS	A.N.GARNAIK VS	// RASOL /24 /2020 ()
453	ABLAPL/0003968/2020	STATE OF ODISHA SESHADEV NAYAK VS STATE OF ODISHA	S.K.NAYAK-2 VS	// GURUDIJHATIA /31 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0003969/2020	GOURA @ GOURA CHANDRA BAGH @ GOURA CHANDRA KHILLO VS STATE OF ODISHA	ANANDASANKHILLO VS	ORKEL /16 /2017 () //
455	ABLAPL/0003970/2020	AMARENDRA ROUT VS STATE OF ODISHA	S.K.NAYAK-2 VS	GURUDIJHATIA /31 /2020 () //
456	ABLAPL/0003971/2020	ASHOK KUMAR MALLIK VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	JAGATSINGPUR /87 /2020 () //
457	ABLAPL/0003972/2020	SOUMYAJIT MOHAPATRA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	INFOCITY PS /33 /2020 () //
458	ABLAPL/0003973/2020	N.SUMATI PRADHAN VS STATE OF ODISHA	SRIKANTA PANDA VS	KABISURYANAGAR (KODALA) /316 /2019 () //
459	ABLAPL/0003974/2020	SHARANA PRADHAN VS STATE OF ODISHA	SRIKANTA PANDA VS	KABISURYANAGAR (KODALA) /320 /2019 () //
460	ABLAPL/0003975/2020	SITAKANTA SAMANTARAY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA P.S. /73 /2020 () //
461	ABLAPL/0003976/2020	SUDHANSU SEKHAR GARABADU VS STATE OF ODISHA	CHINMAYA MISHRA VS	LINGARAJ P.S. /45 /2020 () //
462	ABLAPL/0003977/2020	JNANESH RANJAN SATPATHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	PATNAGARH /109 /2019 () //
463	WPC(OAC)/0000712/2014	ANIL KUMAR BAL VS STATE OF ODISHA	BIPLAB MOHANTY VS	// () //
464	WPC(OAC)/0000715/2014	BHRAMARBAR CHOUDHURY VS STATE OF ODISHA	BIPLAB MOHANTY VS	// () //
465	WPC(OAC)/0000716/2014	PRADEEP KUMAR SARANGI	BIPLAB MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0000718/2014	SUSANTA KUMAR KAR	BIPLABA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0000720/2014	NIRANJAN MISHRA	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0000726/2014	RABINDRANATH TRIPATHY	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0000932/2019	BHISMA DEV BAG	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0001537/2016	SIBASANKAR KHANDAYAT RAY	M/S.DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0002264/2018	SRINIBAS SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(TAC)/0000076/2015	BIJAYLAXMI MOHAPATRA	JAYANT KU.RATH	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :17/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 WPC(TAC)/76/2015	BIJAYLAXMI MOHAPATRA-MP	JAYANT KU.RATH
2	4/2020 LPA/3/2015	SAUKAT ARA-MP	M/S.BAMADEV BARAL
3	11/2020 CRLLP/11/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
4	27/2020 JCRLA/110/2018	HARJIT SINGH-MP	M/S.RUCHI RAJGHARIA, R.AGARWAL
5	28/2020 JCRLA/17/2013	BANSIDHARA NAYAK-MP	MISS.ANUPAMA NAYAK
6	28/2020 OJC/658/2002	AKSHAYA KU.JENA-MP	M/S.A.K.DALAI,M/S.MAHESWAR MOHANTY,R.K.DAS
7	29/2020 JCRLA/17/2013	BANSIDHARA NAYAK-MP	MISS.ANUPAMA NAYAK
8	34/2020 TRPCRL/24/2020	SHAKTI PRASAD SAHOO-MP	DEBASIS TRIPATHY
9	40/2020 LAA/14/2020	DEPUTY CHIEF ENGINEER (CON. II), EAST COAST RAILWAY, MOHAPATRA	BIJAY MOHAPATRA
10	42/2020 RFA/217/2007	PRATAP SINGH RAY JAGA-MP	M/S.DEBI PR.SARANGI
11	56/2020 SA/191/1992	GOVINDA-MP	MR.A.K.MAHAKUD
12	59/2020 MATA/179/2019	SATRUGHAN SAHOO-MP	M/S.P.K.MOHANTY
13	66/2020 CMAPL/189/2020	SUBASH CH.GARNAIK-MP	ADV.
14	67/2020 CMAPL/869/2019	BIMALA MISHRA-MP	ADV.
15	75/2020 CONTC/735/2019	KODANDA BHUYAN-MP	MR.KODANDA BHUYAN(IN PERSON)
16	102/2020 TRP(C)/92/2020	KUNI DAS@SATPATHY-MP	SANJAY KU.PATTANAIK
17	103/2020 TRP(C)/93/2020	SUBHADRA PRADHAN-MP	CHITTARANJAN PATTNAIK
18	104/2020 TRP(C)/95/2020	PUSHPASHREE SANDIL-MP	BIBHU PRASAD DAS
19	122/2020 WPC(OAC)/932/2019	BHISMA DEV BAG-MP	M/S.MANOJA KUMAR KHUNTIA
20	135/2020 RPFAM/64/2020	HIMANSU SEKHAR SWAIN-MP	AKSHAYA KUMAR MOHAPATRA
21	136/2020 RPFAM/88/2020	RABINDRA NATH DAS-MP	PRABIR KUMAR RAY
22	137/2020 RPFAM/86/2020	NIRANJAN JENA-MP	RAJENDRA N.ROUT
23	138/2020 RPFAM/221/2018	AMAR MOHAPATRA-MP	M/S.BISWAJIT NAYAK
24	139/2020 RPFAM/305/2019	MUKESH DAS-MP	AKSHAYA KU.SAHOO
25	202/2020 RSA/408/2011	DURGA CH.MOHAPATRA-MP	M/S.S.K.DEY
26	203/2020	NARASINGH CHARAN RATH @ NRUSINGHA CHARAN RASTOJUMPA MISHRA	STOLI MISHRA

27	RSA/59/2020 205/2020	KHETRAMANI MISHRA-MP	M/S.CH.PRASANT KU.MISHRA
28	RSA/399/2005 206/2020	KHETRAMANI MISHRA-MP	M/S.CH.PRASANT KU.MISHRA
29	RSA/399/2005 207/2020	KHETRAMANI MISHRA-MP	M/S.CH.PRASANT KU.MISHRA
30	RSA/399/2005 208/2020	SUKADEV DAS-MP	D.P.MOHANTY
31	RSA/108/2020 237/2020	KAMALAKANTA BOE-MP	ANIRUDHA DAS
32	BLAPL/1375/2020 238/2020	DEEPAK KUMAR DAS-MP	B.C.RAY
33	BLAPL/9518/2019 240/2020	SURESH KUMAR NAYAK-MP	JUGALA KISHORE PANDA
34	BLAPL/6708/2019 241/2020	SUBASH KHARA-MP	PADMANAVA JENA
35	BLAPL/8078/2019 283/2020	LINGARAJ BIRA-MP	SUSANTA KUMAR TRIPATHY
36	CRLREV/221/2020 284/2020	LINGARAJ BIRA-MP	SUSANTA KUMAR TRIPATHY
37	CRLREV/221/2020 285/2020	LAXMIKANTA MISHRA-MP	MOHENDRA KUMAR MOHAPATRO
38	CRLREV/223/2020 286/2020	BISWANATH SATPATHY-MP	HIMANSHU SEKHAR MISHRA
39	CRLREV/224/2020 299/2020	BANOJA KUMAR RAY-MP	M/S.SASWAT DAS.M/S S.S.DAS
40	WA/486/2019 300/2020	LAMBODAR PRADHAN-MP	SUDHEER KUMAR SAHOO
41	WA/201/2020 301/2020	JAYANTA @ JAYANTH KU. THATEI-MP	PRADEEP KUMAR MISHRA
42	FAO/384/2020 301/2020	LAMBODAR PRADHAN-MP	SUDHEER KUMAR SAHOO
43	WA/201/2020 302/2020	AKSHAY NAYAK-MP	DHANANJAYA MUND
44	FAO/423/2020 303/2020	SMT. PANI-MP	DHANANJAYA MUND
45	FAO/424/2020 304/2020	SUPRAVA SATPATHY-MP	DHANANJAYA MUND
46	FAO/425/2020 305/2020	KUNI BEHERA-MP	DHANANJAYA MUND
47	FAO/426/2020 306/2020	SUMI HASDA-MP	DHANANJAYA MUND
48	FAO/427/2020 321/2020	PRAMOD KUMAR PATRA-MP	PARTHA SARATHI DAS
49	CMP/212/2020 322/2020	SATYAJEET MOHAPATRA-MP	RAMANI RANJAN MOHANTY
50	CMP/311/2020 323/2020	P.AMARENDRA SENAPATI-MP	SANGRAM SENAPATI
51	CMP/1390/2019 324/2020	ASHOK KUMAR GIRI-MP	P.C.ACHARYA
52	CMP/313/2020 325/2020	PRAMOD RANJAN KUMAR-MP	M/S.N.C.PATI
53	CMP/1608/2015 326/2020	SACHINDRA PATRA-MP	DEVENDRA KUMAR SAHOO 1
54	CMP/163/2020 327/2020	BASANTA MAJHI @ HEMBRAM-MP	S.K.DEY
55	CMP/315/2020 328/2020	SANTOSH KUMAR PARIDA-MP	ANUPAM DASH
56	CMP/317/2020 329/2020	CHAMPA SENAPATI-MP	DEBASHIS SWAIN
57	CMP/318/2020 390/2020	SUSHANTA KUMAR JENA-MP	SANJAY KUMAR DAS
	ABLAPL/806/2020		

58	402/2020 MACA/225/2020	DIVISIONAL MANAGER,DO-1,NEW INDIA ASSURANCE COMPANY LIMITED	MANOJ SETHI-MP
59	496/2020 CRLA/463/2019	DHANURJAYA GALARI-MP	BABITA SAHU
60	497/2020 CRLA/236/2018	RAMA CHANDRA SWAIN-MP	M/S.B.SAHOO
61	498/2020 CRLA/415/2017	DASARATHI MEHER-MP	M/S.ANIRUDHA DAS
62	499/2020 CRLA/280/2011	SUDHIR KU BIJAYENDRA-MP	M/S.SANTOSH KU.MUND
63	500/2020 CRLA/234/2020	DILLIP KUMAR PRADHAN-MP	SARBESWAR BEHERA
64	501/2020 CRLA/234/2020	DILLIP KUMAR PRADHAN-MP	SARBESWAR BEHERA
65	502/2020 CRLA/501/2014	BIKALI SINGH-MP	MR.N.K.LENKA
66	503/2020 CRLA/961/2019	TULASIRAM CHALIKI-MP	SUSANTA KUMAR TRIPATHY
67	504/2020 CRLA/652/2019	MATHEWS NAYAK@KALIA-MP	M/S.CHITTA RANJAN SAHU
68	505/2020 CRLA/831/2019	ASHOK KU.BAUT-MP	M/S.BIJAYA KUMAR RAGADA
69	506/2020 CRLA/235/2020	DOLACHAND PRADHAN-MP	AKSHAYA KUMAR SAHOO
70	507/2020 CRLA/500/2013	PRATAP KISHORE MAJHI-MP	M/S.DIGAMBARA MISHRA
71	508/2020 CRLA/235/2020	DOLACHAND PRADHAN-MP	AKSHAYA KUMAR SAHOO
72	509/2020 CRLA/324/2015	KRUSHNA SETHI-MP	M/S.ASHOK DAS
73	510/2020 CRLA/180/2020	DHABAI @ SOUMYA RANJAN SWAIN-MP	PRAVASH CH.JENA
74	511/2020 CRLA/180/2020	DHABAI @ SOUMYA RANJAN SWAIN-MP	PRAVASH CH.JENA
75	512/2020 CRLA/236/2020	BUBA @ SESHADIB SWAIN-MP	RAMANIKANTA PATTANAIK
76	513/2020 CRLMC/907/2020	RAGHUNATH ROUT-MP	SUBRAT KUMAR NAYAK
77	514/2020 CRLMC/547/2020	RAJESH KUMAR SETHY-MP	TAPAN KUMAR SAHO
78	516/2020 CRLMC/908/2020	MANOJ KUMAR-MP	SASANKA SEKHAR SAHOO
79	517/2020 CRLMC/909/2020	MANOJ KUMAR-MP	SANJAY KUMAR MISHRA
80	518/2020 CRLMC/910/2020	MANOJ KUMAR-MP	SANJAY KUMAR MISHRA
81	519/2020 CRLMC/911/2020	SUNIL KANTA PANDA-MP	PRASANTA KUMAR DAS
82	520/2020 CRLMC/486/2020	PUSPALATA MULIA-MP	S.K.BHANJADEO
83	521/2020 CRLMC/912/2020	MARIYAMA DIGAL-MP	NIRANJAN BEHERA
84	4368/2020 WP(C)/7355/2020	JITENDRA KUMAR SAHU-MP	M/S. BHARATI DASH
85	4371/2020 WP(C)/10001/2020	BICHITRA KUMAR MOHAPATRA-MP	BISWABIHARI MOHANTY
86	4372/2020 WP(C)/3964/2020	DR.BIKASH KUMAR PATTANAYAK-MP	M/S. JAYADEV MISHRA
87	4373/2020 WP(C)/10002/2020	RANJAN KUMAR PRADHAN-MP	BISWABIHARI MOHANTY
88	4374/2020 WP(C)/10003/2020	SIBA PRASAD DAS-MP	BISWABIHARI MOHANTY
89	4375/2020	ASHOK KUMAR NAYAK-MP	SAILABALA JENA

90	WP(C)/29645/2019 4376/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
91	WP(C)/10012/2020 4377/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
92	WP(C)/10012/2020 4378/2020	TUSAR RANJAN MOHANTY-MP	S.N.PANDA
93	WP(C)/10016/2020 4379/2020	ABHIMANYU ANDIA-MP	MANMAYA KUMAR DASH
94	WP(C)/10018/2020 4380/2020	BASANTA BEHERA-MP	M/S. SIDHARTH MISHRA
95	WP(C)/6076/2020 4381/2020	BIKRAM KUMAR BARIK-MP	M/S.SIDHARTH MISHRA,S.MOHANTY,B.BISWAL,A.PA
96	WP(C)/6088/2020 4382/2020	RAJANI JENA-MP	ANIRUDHA DAS
97	WP(C)/10041/2020 4383/2020	M/S. MAHAVIR HARDWARE STORE-MP	BRUNDBAN ROUT
98	WP(C)/10044/2020 4384/2020	DHARMENDRA KUMAR DASH-MP	DHULIRAM PATTANAYAK
99	WP(C)/10046/2020 4385/2020	BASANTDEVI CHARITABLE TRUST-MP	BIBHU PRASAD DAS
100	WP(C)/10050/2020 4387/2020	BIMALESWAR TRIPATHY-MP	DEEPALI MAHAPATRA
101	WP(C)/10066/2020 4388/2020	SUMANTA GOCHHAYAT-MP	DEEPALI MAHAPATRA
102	WP(C)/10067/2020 4389/2020	MANOJ KUMAR MALIK-MP	KISHORE KUMAR MISHRA
103	WP(C)/10068/2020 4390/2020	MANAGER CLAIMS CHOLAMANDALAM-MP	G.P DUTTA
104	WP(C)/10071/2020 4391/2020	NIRANJAN NAYAK-MP	G.N.MISHRA
105	WP(C)/10072/2020 4392/2020	THE SECRETARY GAUDIYA MISSION-MP	D.P.MOHANTY
106	WP(C)/10073/2020 4393/2020	MANGALI JANI-MP	PRASANTA KUMAR NANDA
107	WP(C)/10074/2020 4394/2020	UDHAB CHARAN NAYAK-MP	CHITTARANJAN PATTNAIK
108	WP(C)/10075/2020 4395/2020	SANTOSH KU.SATPATHY-MP	MR.AKSHYANSHU SEKHAR NANDY
109	WP(C)/27954/2019 4396/2020	PREMANANDA LUHA-MP	GOURI MOHAN RATH
110	WP(C)/10080/2020 4397/2020	LAXMAN PATRA-MP	NIRANJAN LENKA
111	WP(C)/10082/2020 4398/2020	BRAJAKISHORE SWAIN-MP	L.K.MOHANTY
112	WP(C)/9690/2020 4399/2020	PRADEEP KUMAR SAHU-MP	B.MOHAPATRA
113	WP(C)/10086/2020 4400/2020	CHANDRA SEKHAR DASH-MP	BIRAJA PRASANNA SATAPATHY
114	WP(C)/10093/2020 4401/2020	JOGESWAR SINGH-MP	BIRAJA PRASANNA SATAPATHY
115	WP(C)/10097/2020 4402/2020	SUNAKAR ROUT-MP	BIRAJA PRASANNA SATAPATHY
116	WP(C)/10100/2020 4403/2020	NABIN KUMAR SAHU-MP	DEEPALI MAHAPATRA
117	WP(C)/10101/2020 4404/2020	AKSHAYA KUMAR RAYSINGH-MP	SUSANTA KUMAR DASH
118	WP(C)/10106/2020 4405/2020	HARI MAJHI-MP	TRILOCHAN NANDA
119	WP(C)/10107/2020 4406/2020	RAM PRASAD PATNAIK-MP	SOHAN MISHRA
120	WP(C)/10113/2020 4407/2020	SOUMYA RANJAN SAMAL-MP	SATYABRATA PANDA
	WP(C)/10115/2020		

121	4408/2020 WP(C)/10117/2020	M/S.HITECH EDIFICE PVT.LTD-MP	SUBHANKAR ROUT
122	4409/2020 WP(C)/10118/2020	SIBASAMBHU BARIK-MP	SATYABRATA PANDA
123	4410/2020 WP(C)/5283/2020	PRADIPTA KUMAR MISHRA-MP	M/S.AVIJIT MISHRA
124	4411/2020 WP(C)/10120/2020	SUBASH RANA-MP	DHULIRAM PATTNAIK
125	4412/2020 WP(C)/10122/2020	BHAGABAN DASH-MP	DHULIRAM PATTNAIK
126	4413/2020 WP(C)/10123/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
127	4414/2020 WP(C)/10125/2020	NAKULA CH.ROUT-MP	GYANESWAR SATPATHY
128	4415/2020 WP(C)/10126/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
129	4416/2020 WP(C)/10126/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
130	4417/2020 WP(C)/10129/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
131	4418/2020 WP(C)/10130/2020	JASODA JENA-MP	BIDYALOK MOHAPATRA
132	4419/2020 WP(C)/10131/2020	SUMITA PATI-MP	P.C.ACHARYA
133	4420/2020 WP(C)/10132/2020	PRABHAKAR PADHY-MP	BIDYALOK MOHAPATRA
134	4421/2020 WP(C)/6385/2020	B.J.B ENGLISH MEDIUM SCHOOL-MP	M/S.BRUNDABAN ROUT
135	4422/2020 WP(C)/10133/2020	DR.SURACHITA PATTNAIK-MP	BIDYALOK MOHAPATRA
136	4423/2020 WP(C)/10134/2020	ASHOK KUMAR KALO-MP	INDRAMANI SAHOO
137	4424/2020 WP(C)/10135/2020	NILAMBAR PRADHAN-MP	INDRAMANI SAHOO
138	4425/2020 WP(C)/10136/2020	SARITA RANA-MP	INDRAMANI SAHOO
139	4426/2020 WP(C)/10138/2020	SUNIL KUMAR NAG-MP	INDRAMANI SAHOO
140	4427/2020 WP(C)/10143/2020	DILLIP KUMAR MOHAPATRA-MP	ALOK KU MOHAPATRA
141	4428/2020 WP(C)/10144/2020	CHANDRAMOHAN MARANDI-MP	NIRANJAN LENKA
142	4429/2020 WP(C)/10145/2020	SUKANTA KUMAR BISWAL-MP	BRUNDABAN ROUT
143	4430/2020 WP(C)/6695/2020	RANGALATA ROUT-MP	M/S.PRAFULLA KUMAR RATH
144	4431/2020 WP(C)/18183/2018	NILANCHAL DIGAL-MP	M/S.BHOJARAJ SETH
145	4432/2020 WP(C)/10163/2020	ASWINI KUMAR RATH-MP	S.S.RAO
146	4433/2020 WP(C)/10167/2020	PRASANTA KUMAR DAS-MP	AMIT KUMAR NATH
147	4434/2020 WP(C)/10169/2020	ANITA PATI-MP	SIDHANT KUMAR JENA
148	4435/2020 WP(C)/1221/2019	MADAN MOHAN BEURA-MP	M/S TARANANDA PATTANAYAK
149	4436/2020 WP(C)/10168/2020	RUPSA PUHAN-MP	KSHIROD KUMAR ROUT
150	4437/2020 WP(C)/10166/2020	RANJIT SENAPATI-MP	KSHIROD KU.ROUT
151	4438/2020 WP(C)/10172/2020	SAMARENDRA DEHURY-MP	RABINDRANATH PRUSTY
152	4439/2020	DEBENDRA DASH-MP	SASWAT KUMAR ACHARYA

153	WP(C)/10174/2020 4440/2020	M/S.ACC LTD.-MP	M/S.SIDHARTHA RAY
154	WP(C)/7975/2011 4441/2020	RADHESHYAM SEN-MP	H.N.MOHAPATRA
155	WP(C)/10176/2020 4442/2020	SOBHAGINI DORA-MP	DIGAMBAR MISHRA
156	WP(C)/10178/2020 4443/2020	SUBHANKAR ACHARYA-MP	HIMANSHU BHUSAN DASH
157	WP(C)/10179/2020 4444/2020	PRADEEP KUMAR PRADHAN-MP	DEEPALI MAHAPATRA
158	WP(C)/10180/2020 4445/2020	MANOJ KUMAR MAHANTA-MP	S.D.ROUTRAY
159	WP(C)/10183/2020 4446/2020	AFTAB ALI KHAN-MP	SASWAT KUMAR ACHARYA
160	WP(C)/10184/2020 4447/2020	JAGABANDHU DASH-MP	M/S. PRAFULLA KUMAR RATH
161	WP(C)/2056/2020 4448/2020	M/S.SWAYAM ENTERPRISES-MP	KISHORE KUMAR MISHRA
162	WP(C)/10185/2020 4449/2020	SARAT KU.BAITHARU-MP	SASWAT KUMAR ACHARYA
163	WP(C)/10187/2020 4450/2020	M/S. SWAYAM TRADING-MP	KISHORE KUMAR MISHRA
164	WP(C)/10189/2020 4451/2020	M/S.SWOSTIK TRADING-MP	KISHORE KUMAR MISHRA
165	WP(C)/10191/2020 4452/2020	GREEN VILLA HOTEL AND RESORTS PVT.LTD.-MP	M/S.PRASANTA KU.NANDA
166	WP(C)/867/2020 4454/2020	KISHORE SAHU-MP	SIDHARTH SHANKAR PADHY
167	WP(C)/10194/2020 4455/2020	SURYA NARAYAN SUBUDHI-MP	SASWAT KUMAR ACHARYA
168	WP(C)/10193/2020 4456/2020	RUPENDRA KU.JENA-MP	SASWAT KUMAR ACHARYA
169	WP(C)/10199/2020 4457/2020	DR.ANAM CHARAN RAUL-MP	S.D.ROUT
170	WP(C)/10200/2020 4458/2020	M/S MANGALAM TIMBER PRDUCTS LTD.-MP	C.R.DAS
171	WP(C)/10201/2020 4459/2020	GHASIRAM MAHAKUR-MP	M/S.G.N.MISHRA
172	WP(C)/16070/2011 4460/2020	M/S MANGALAM TIMBER PRODUCTS LTD.-MP	C.R.DAS
173	WP(C)/10203/2020 4461/2020	AMITAV DHAL-MP	SASWAT KUMAR ACHARYA
174	WP(C)/10202/2020 4462/2020	AKSHAYA KUMAR PATTANAİK-MP	B.S.RAYAGURU
175	WP(C)/10204/2020 4463/2020	JIBARDHAN CHAWAN-MP	SASWAT KUMAR ACHARYA
176	WP(C)/10205/2020 4464/2020	MADAN MOHAN BARIK-MP	PRAFULLA KUMAR RATH
177	WP(C)/10208/2020 76/2020	JIWAN KISHORE PARIDA-MP	
178	CONTC/2741/2019 89/2020	JAYASHREE PANDA-MP	
179	CRLMP/188/2020 204/2020	BIMALA MISHRA-MP	
180	RSA/46/2018 239/2020	CHAND KURESHI @KURESI-MP	
181	BLAPL/7532/2019 387/2020	KIRANBALA NAYAK-MP	
182	ABLAPL/19261/2019 388/2020	PRAKASH BISWAL@TUNIA-MP	
183	ABLAPL/10020/2019 389/2020	BISWANATH MAHARANA@BISWANATH SUTAR-MP	
	ABLAPL/13193/2018		

184	391/2020 ABLAPL/19595/2019	REJAUL KARIM MONDAL-MP	SURYAKANTA DWIBEDI
185	392/2020 ABLAPL/752/2020	NALINIKANTA GOCHHAYAT-MP	
186	393/2020 ABLAPL/1910/2017	DEBIPRATIMA JENA-MP	MADAN SUNDAR BEHERA
187	394/2020 ABLAPL/10844/2019	ALIM KHAN-MP	
188	403/2020 MACA/254/2011	N.I.CO.LTD-MP	
189	515/2020 CRLMC/3837/2016	RAJENDRA MISHRA-MP	
190	4369/2020 WP(C)/8409/2020	GURU PRASAD PANDA-MP	
191	4370/2020 WP(C)/17933/2014	SASHIBHUSAN MOHAPATR-MP	
192	4386/2020 WP(C)/12079/2018	SUJATA ROUT-MP	
193	4453/2020 WP(C)/26553/2017	JAYANTI DAS-MP	